(J.H.C. Sch. 1-7)

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi **2**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/NJA/1/2017-18/Apptt. Letter No._____/Apptt. Dated:

To,

- (i) Sri Sachindra Kumar Pandey, District & Additional Sessions Judge-cum-Special Judge, C.B.I., Dhanbad.
- (ii) Sri Swarn Shanker Prasad, Judicial Commissioner-cum-Special Judge, C.B.I. (AHD Scam), Ranchi.

Sub.:- Regarding nomination for attending the programme on "Refresher Course for CBI Courts" (P-1046) scheduled to be held on 15-17th, September, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Refresher Course for CBI Courts" (P-1046) scheduled to be held on 15-17th September, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. 4071 /Apptt.

Dated Ranchi the 06 09 2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA Ranchi / Principal District & Sessions Judge, Dhanbad & Judicial Commissioner, Ranchi for information and needful the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(6)/NJA/1/	2017-18/Apptt.
Letter No	/Apptt.
Dated:	

To,

- (i) Sri Surendra Sharma,District & Additional Sessions Judge-cum-Special Judge,FTC for Rape Cases, Hazaribagh.
- (ii) Sri Ashok Kumar No.-2, District & Additional Sessions Judge-cum-Special Judge, FTC for Offences against Women, Jamshedpur.

Sub.:- Regarding nomination for attending the programme on "Workshop for Additional District Judges" (P-1047) scheduled to be held on 15-17th, September, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "<u>Workshop for Additional District Judges</u>" (P-1047) scheduled to be held on 15-17th September, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. 4073 /Apptt.

Dated Ranchi the 16 05 2017

Copy forwarded to the Director, National Judicial Academy, Bhadhrada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. N IA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Hazaribagh & Jamshedpur for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

2: Office – 0651-2481449 Fax No. - 0651 - 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(6)/NJA/1/20	017-18/Apptt
Letter No	/Apptt
Dated:	

To.

- (i) Sri Sanjay Prasad, Principal District & Sessions Judge. Bokaro.
- (ii) Sri Vijay Kumar No.-1. Principal District & Sessions Judge. Daltongani.
- Sub.:-Regarding nomination for attending the programme on "National Seminar for Principal District and Sessions Judges on Stress Management" (P-1049) scheduled to be held on 22-24th September, 2017 at NJA, Bhopal.

Sir.

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "National Seminar for Principal District and Sessions Judges on Stress Management" (P-1049) scheduled to be held on 22-24th September, 2017_at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal, This is for your information and needful.

> Yours faithfully, Sd/- R.K. Vaish Registrar (Administration)

4075 /Apptt. Memo No.

Dated Ranchi the _ O &

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. - Suraj Nagar, Bhopal -462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Hazaribagh & Jamshedpur for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

	:	Offi	ce -	- 06	51	-248	31449)
Fax	(No.	- 06	351	_	2481	1116	

File No. XXII(6)/NJA/1/2017-18/Apptt. Letter No._____/Apptt. Dated:

To.

- (i) Sri Sudhanshu Kumar Shashi,District & Additional Sessions Judge-cum-Special Judge,FTC for Offences against Women, Dhanbad.
- (ii) Sri Dhruva Chandra Mishra, District & Additional Sessions Judge, Godda. Godda.
- Sub.:- Regarding nomination for attending the programme on "Workshop for Additional District Judges" (P-1050) scheduled to be held on 06-08th October, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Additional District Judges" (P-1050) scheduled to be held on 06-08th October, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No	4077	/Apptt.

Dated Ranchi the 06 03 2012

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017/18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Dhanbad & Godda for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

(0.11.0. 0011. 1 1)

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi ☎: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/NJA/1/2017-18/Apptt. Letter No._____/Apptt. Dated:

To,

- (i) Sri Ravindra Kumar, District & Additional Sessions Judge-cum-Presiding Officer, Commercial Court, Dhanbad.
- (ii) Sri Rajeev Anand, , Additional Judicial Commissioner-cum-Presiding Officer, Commercial Court, Ranchi.

Sub.:- Regarding nomination for attending the programme on "Refresher Course for First Level Commercial Courts" (P-1053) scheduled to be held on 13-15th October, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Refresher Course for First Level Commercial Courts" (P-1053) scheduled to be held on 13-15th October, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. 4073 /Apptt.

Dated Ranchi the 06 09 2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Dhanbad & Judicial Commissioner, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi

File No. XXII(6)/NJA/1/201	17-18/Apptt.
Letter No	/Apptt
Dated:	

To,

- (i) Smt. Arti Mala, SDJM-cum-Judge Incharge-cum-Civil Judge (Junior Division)-cum- P.M.(J.J. Board), Ramgarh.
- (ii) Sri Arjun Saw, SDJM-cum-Additional Civil Judge (Junior Division), Chaibasa (Porahat).
- Sub.:- Regarding nomination for attending the programme on "National Orientation Programme for Junior Division Judges" (P-1056) scheduled to be held on 10-16th November, 2017 at NJA, Bhopal.

Sir.

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "<u>National Orientation Programme for Junior Division Judges</u>" (P-1056) scheduled to be held on 10-16th November, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully,

Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. 4081 /Apptt.

Dated Ranchi the 06 (05 (20)

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Ramgarh & Chaibasa for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi

File No. XXII(6)/NJA/1/20	17-18/Apptt.
Letter No	/Apptt
Dated:	

To.

- (i) Sri Anil Kumar Mishra No.-2, District & Additional Sessions Judge, Hazaribagh.
- (ii) Sri Rama Shanker Singh, District & Additional Sessions Judge, Koderma.
- Sub.:- Regarding nomination for attending the programme on "Workshop for Additional District Judges" (P-1057) scheduled to be held on 10-12th November, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Additional District Judges" (P-1057) scheduled to be held on 10-12th November, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Memo No. 4083 /Apptt.

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Hazaribagh & Koderma for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi

File No. XXII(6)/NJA/1/20	17-18/Apptt.
Letter No	/Apptt
Dated:	

To.

- (i) Miss Richa Srivastava, SDJM-cum-P.M.(J.J. Board), Hazaribagh.
- (ii) Miss Manju Kumari, Civil Judge (Junior Division)-cum- P.M. (J.J. Board), Giridih.

Sub.:- Regarding nomination for attending the programme on "Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015" (P-1059) scheduled to be held on 17-19th November, 2017 at NJA, Bhopal. *

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015" (P-1056) scheduled to be held on 17-19th November, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully,
Sd/- R.K.Vaish

Registrar (Administration)

Memo No. 4085 /Apptt.

Dated Ranchi the 0105/2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Hazaribagh & Giridih for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

: Office - 0651-2481449 Fax No. - 0651 - 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi

File No. XXII(6)/NJA/1/20	17-18/Apptt.
Letter No	/Apptt.
Dated:	20 SI

To.

- (i) Sri Shambhu Lal Shaw, Additional Judicial Commissioner-cum-Special Judge, C.B.I., Ranchi.
- (ii) Md. Taufiqul Hassan, Additional Judicial Commissioner-cum-Special Judge, C.B.I., Ranchi.
- Sub.:- Regarding nomination for attending the programme on "Refresher Course for NDPS Courts" (P-1060) scheduled to be held on 24-26th November, 2017 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "Refresher Course for NDPS Courts" (P-1060) scheduled to be held on 24-26th November, 2017 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. 4087 /Apptt.

Dated Ranchi the 06 09 2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Judicial Commissioner, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C.	Sch. 1-7)	: Office – 0651-2481449 Fax No. – 0651 – 2481116
Registr	n Kumar Vaish, rar (Administration), rourt of Jharkhand i.	File No. XXII(6)/NJA/1/2017-18/Apptt. Letter No/Apptt. Dated:
To,	(i) Miss Pragya Bajpai, Probationary Civil Judge (Junio Jamshedpur (East Singhbhum)	
	(ii) Sri Saurav Kumar Gautam, Probationary Civil Judg Ranchi.	ge (Junior Division),
Sub.:-	Regarding nomination for attending the programme on "Na Judges" (1063) scheduled to be held on 08-14th December,	tional Orientation Programme for Junior Division 2017 at NJA, Bhopal.
Sir,		
	I am directed to inform that the Court has been pleased to r	nominate you for attending the programme on the
subject	t "National Orientation Programme for Junior Division Ju	dges" (P-1063) scheduled to be held on 08-14th
Decem	nber, 2017 at National Judicial Academy, Bhopal.	
	Accordingly, you are accorded necessary permission to atte	end the said programme at NJA, Bhopal.
	This is for your information and needful.	
		Yours faithfully, Sd/- R.K.Vaish Registrar (Administration)
Memo	No. 4089 /Apptt.	Dated Ranchi the 06 09 2017
	Copy forwarded to the Director, National Judicial Academy	v. Bhadbhada Road, P.O. – Suraj Nagar, Bhopal -

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Jamshedpur & Judicial Commissioner, Ranchi for information and needful / the C.P.C. l/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C.	Sch. 1-7)	☎ : Office – 0651-2481449 Fax No. – 0651 – 2481116
Registra	Kumar Vaish, ar (Administration), ourt of Jharkhand	File No. XXII(6)/NJA/1/2017-18/Apptt. Letter No/Apptt. Dated:
To,	Sri Vishwa Nath Shukla, Additional Judicial Commissioner-cum-Presiding Office Ranchi.	r, MVACT,
Sub.:-	Regarding nomination for attending the programme (1064) scheduled to be held on 15-17 th December, 2	on "Refresher Course for Presiding Officers of MACT" 017 at NJA, Bhopal.
Sir,		•
	I am directed to inform that the Court has been pleas	sed to nominate you for attending the programme on the
subject	"Refresher Course for Presiding Officers of MAC	[" (P-1064) scheduled to be held on 15-17th December
2017 at	National Judicial Academy, Bhopal.	
	Accordingly, you are accorded necessary permission	n to attend the said programme at NJA, Bhopal.
	This is for your information and needful.	
		Yours faithfully, Sd/- R.K.Vaish Registrar (Administration)
Memo 1	No. 4091 /Apptt.	Dated Ranchi the 06 09 2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Judicial Commissioner, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

(J.H.C. Sch. 1-7)

a: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

File No. XXII(6)/NJA/1/20	17-18/Apptt.
Letter No	/Apptt
Dated:	

To.

- (i) Sri Shivendu Dwivedi, Probationary Civil Judge (Junior Division), Jamshedpur (East Singhbhum)..
- (ii) Miss Kumari Nikita, Probationary Civil Judge (Junior Division), Ranchi.

Sub.:- Regarding nomination for attending the programme on "National Orientation Programme for Junior Division Judges" (1077) scheduled to be held on 05-11th January, 2018 at NJA, Bhopal.

Sir.

I am directed to inform that the Court has been pleased to nominate you for attending the programme on the subject "<u>National Orientation Programme for Junior Division Judges"</u> (P-1077) scheduled to be held on 05-11th January, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal. This is for your information and needful.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration)

Memo No. 4093 /Apptt.

Dated Ranchi the 06 09 2017

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / Principal District & Sessions Judge, Jamshedpur & Judicial Commissioner, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.